COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 134 OF 2015 &
IA Nos. 212 & 213 of 2015

Dated : 12th May, 2016

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Spentex Industries Ltd. **…Appellant(s)**
Versus
Madhya Pradesh Electricity Reg. Comm. & Ors. **…Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Balecha

Counsel for the Respondent(s): Ms. Ritika Singhal
Mr. Saramesh Shah for R.1

Mr. G.Umapathy
Ms. R. Mekhala for R.2 to 5

ORDER

Counsel for the appellant is stated to be in some difficulty.

List the matter for hearing on ***01.08.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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